

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 111**  
**(IB)-35(ND)17**  
**IA-1442/2021**

**IN THE MATTER OF:**

**M/s. Helpline Hospitality Pvt. Ltd.**

**... Applicant/Petitioner**

**Under Section: 9 of IBC, 2016**

**Order delivered on 05.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Sameer Rastogi, Advocate for Liquidator

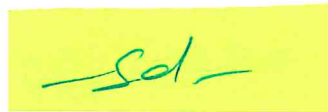
**ORDER**

**IA/1442/2021**-It is the status report submitted by the Liquidator. The same is taken on record subject to just exceptions.

**With this, the present IA stands closed.**



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**